

BY SPEED POST / FAX/ e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-167 (Pt.-IV)/2014/**6265/A**

From:- Shri Dhruvad Kashyap Das
Registrar (Judicial)
Gauhati High Court
Guwahati

To
**The Registrar General
Punjab & Haryana High Court
Chandigarh**

Dated- Guwahati, the 02nd November, 2018

Sub:- Nominations for the '2nd National Conference of the Computer Committees of High Courts' to be held at Chandigarh on **8th & 9th December, 2018**

Sir,

With reference to the subject cited above, I am directed to inform you that Hon'ble the Chief Justice, Gauhati High Court, Guwahati, has been pleased to nominate the following Hon'ble High Court Judges of the Gauhati High Court to participate in the '2nd National Conference of the Computer Committees of High Courts', scheduled to be held on **8th & 9th December, 2018 at Chandigarh-**

Sl. No.	Names of Hon'ble Judge
1.	Hon'ble Mr. Justice Ujjal Bhuyan
2.	Hon'ble Mr. Justice Manojit Bhuyan
3.	Hon'ble Mr. Justice Suman Shyam

Further, the Registrar (Judicial)-cum-Registrar (IT), Gauhati High Court, Guwahati along with Central Project Coordinators (CPC) of Assam, Nagaland, Mizoram and Arunachal Pradesh have also been nominated to attend the aforesaid Conference. Their names and designation details are as follows:

Sl. No.	Names of the Officer
1.	Shri Dhruvad Kashyap Das, Registrar (Judicial)-cum-Registrar (IT), Gauhati High Court, Guwahati
2.	Shri Neiko Kanuo, Registrar, Gauhati High Court, Kohima Bench, Kohima (Nagaland)-cum-CPC
3.	Shri Nani Grayu, Registrar, Gauhati High Court, Itanagar Bench, Naharlagun (Arunachal Pradesh)-cum-CPC
4.	Shri Liansangzuala, Addl. District and Sessions Judge, Aizawl (Mizoram)-cum-CPC
5.	Shri Bhupen Kumar Nath, Joint Registrar (PM&P), Gauhati High Court, Guwahati (Assam)-cum-CPC

Apart from the above, the following official from the Gauhati High Court, Guwahati has been nominated to attend the aforesaid Conference-

Sl. No.	Names of the Official
1.	Shri Pranab Duara, Systems Officer, Gauhati High Court, Guwahati

This is for favour of your kind information and necessary action.

With warm regards,

Yours faithfully


Registrar (Judicial)

Memo No. No.HC.VII-167 (Pt.-IV)/2014/ **6266 - 6294**/A, dated 02.11.2018

Copy forwarded for information and necessary action to:-

1. The Director, Chandigarh Judicial Academy, Chandigarh.
2. The Director, Judicial Academy, Assam.
The travelling expenses of Shri Pranab Duara, Systems Officer, Gauhati High Court, Guwahati is to be borne by the Judicial Academy, Assam under the Capacity Building component. Hence, it is requested to take necessary steps accorindly.
3. The L.R.-cum- Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
4. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
5. The Secretary to the Govt. of Nagaland, Justice & Law Department, Kohima.
6. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar
7. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

8. The Accountant General (A&E), Mizoram, Aizawl / Nagaland, Kohima / Arunachal Pradesh, Itanagar, for information and necessary action.

The Officer(s) is / are placed on deputation for the programme on condition that (a) the Officer will be treated as on duty during the training period, (b) He / she will be entitled to TA and DA as admissible under the Rules.


9. The Registrar (Admn. / Judl.), Gauhati High Court, Guwahati.
10. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
11. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl / Kohima Bench, Kohima / Itanagar Bench, Naharlagun.
12. The District & Sessions Judge, Aizawl.
13. Shri Dhruvad Kashyap Das, Registrar (Judicial)-cum-Registrar (IT), Gauhati High Court, Guwahati
14. Shri Neiko Kanuo, Registrar, Gauhati High Court, Kohima Bench, Kohima (Nagaland)
15. Shri Nani Grayu, Registrar, Gauhati High Court, Itanagar Bench, Naharlagun (Arunachal Pradesh)
16. Shri Liansangzuala, Addl. District and Sessions Judge, Aizawl (Mizoram)

17. Shri Bhupen Kumar Nath, Joint Registrar (PM&P), Gauhati High Court, Guwahati
18. The Joint Registrar (Judl.), Gauhati High Court, Guwahati.
19. The Deputy Registrar (Protocol), Gauhati High Court, Guwahati
20. The OSD, Protocol Section, Gauhati High Court, Guwahati.
21. The Deputy Registrar, Finance, Gauhati High Court, Guwahati.
22. The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload the Notification in the official web site of the Gauhati High Court immediately.
23. The Private Secretary to Hon'ble Mr. Justice Ujjal Bhuyan, Gauhati High Court, Guwahati, for favour of his Lordship's kind information.
24. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati, for favour of his Lordship's kind information.
25. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati, for favour of his Lordship's kind information.
26. The Private Secretary to Hon'ble Mr. Justice Rajesh Bindal, Punjab & Haryana High Court, for favour of his Lordship's kind information.
27. CA to the Registrar General, Gauhati High Court, Guwahati.
28. Shri Pranab Duara, Systems Officer, Gauhati High Court, Guwahati. *He is also directed to visit the District Courts at Chandigarh to undergo training on various technological procedures / practices adopted by the District Courts at Chandigarh.*

The nominated participants above are to attend the programme accordingly. The details of the Conference will be uploaded in the official website of the Gauhati High Court, Guwahati (at the link : 'Training Notice') in due course.

29. Office file.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)


Registrar (Judicial)